

DIVISION BENCH  
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/295(KB)2023  
IA(COMPANIES.ACT)/26(KB)2024,  
IA(COMPANIES.ACT)/114(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	ATUL GUPTA VS GALLERIA OWNERS ASSOCIATION
UNDER SECTION	SEC. 97(1) RULE 11 OF NCLT

**Appearances (via video conferencing/physically)**

Mr.Rupak Ghosh,Adv. ] For the petitioner  
Mr.Avishek Guha, Adv. ]  
Mr.Sankarsan Sarkar,Adv. ]  
Mr. A.Dutta, Adv. ]  
Mr.Kaustav De Sarkar,Adv. ]

Mr. Nirmalya Dasgupta,Adv. ] For the Respondent No.1  
Ms.Somali Mukhopadhyay,Adv. ]

**O R D E R**

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **07/08/2024**.

**Satyajit Roy  
(Court Officer)**

PJ